

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 101 OF 2016 &  
IA NO. 245 OF 2016**

**Dated: 24<sup>th</sup> July, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**Power Grid Corporation of India Ltd. .... Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Suparna Srivastava  
Ms. Sanjana Dua

Counsel for the Respondent(s) : Mr. S.K. Agrawal  
Dr. A.P. Sinha  
Mr. Devendra Kumar for R-3 to R-5  
  
Mr. Pradeep Misra  
Mr. Manoj Kr.Sharma for R-10  
  
Mr. R.B.Sharma for R-13

**ORDER**

Some of the Respondents have yet not filed their replies. The matter cannot be adjourned indefinitely like this. Hence pleadings are deemed to have been completed.

List the matter for hearing on **27.09.2017**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/kt